

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.232 - IA(Plan)/10(AHM)2024
in
CP(IB)/2(AHM)2023

Proceedings under Section 7 IBC

IN THE MATTER OF:

Gusaji Trading Private Limited
V/s

.....Applicant

Saffron Therapeutics Private Limited

.....Respondent

Order delivered on: 01/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Harshal Patel, Adv.

For the Respondent :

ORDER

IA(Plan)/10(AHM)2024

Ld. Counsel for the applicant is directed to serve notice upon Operational Creditors and concerned government department. Applicant is directed to clarify regarding the claims received from Operational Creditor whether admitted.

List for further consideration on 26.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)